# <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

# APPEAL NO. 37 OF 2017

# Dated: 4<sup>th</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

### In the matter of:

Transmission Corporation of Andhra Pradesh Ltd. Vs.			 Appellant(s)
Andhra Pradesh Electricity Regulatory Commission			 Respondent(s)
Counsel for the Appellant(s)	:	Ms. Prerna Singh Mr. Alok Srivastava	
Counsel for the Respondent(s)	:		

### <u>ORDER</u>

It is represented that pleadings are complete. List the matter for hearing on <u>16.08.2017.</u>

### (I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt